NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.96/ BB/2017	-	To file affidavit	o file 252(3) Gade Capital Services Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
3	P.J.M.CHARI Pes	Applicat	Hor
	9448286124		

PCS for respondent is present. Already he as filed affidavit as directed by the Tribunal. In this matter, notice was not sent to ROC. Issue notice to ROC. Registry to prepare notice and the petitioner to collect notice from the Registry and serve on the ROC, Karnataka, at Bangalore.

List it on 11.10.2017.

MEMBER (J)